

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. Appeal (SJ) No. 410 of 2013

Muhammad Nasir @ Muhammad Nasim ... Appellant
Versus
The State of Jharkhand through CBI ... Respondent

With

Cr. Appeal (SJ) No. 361 of 2013

Binod Kumar Mehta ... Appellant
Versus
The State of Jharkhand through CBI ... Respondent

Coram: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Appellant : Mr. Chandrajit Mukherjee, Adv.
For the CBI : Mr. Rohit Sinha, Adv.

04 / 25.06.2020

Heard the parties through Video Conferencing.
Learned counsel for the appellants prays for time.
Prayer for time is allowed as the last chance.
List these appeals eight weeks after the lockdown is over.

(ANIL KUMAR CHOUDHARY, J.)

Smita/-